

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3813
TO BE ANSWERED ON 18.12.2024**

CONSTRUCTION OF ROB_s AND RUB_s IN TAMIL NADU

**3813. SHRI MALAIYARASAN D:
SHRI NAVASKANI K:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of Road Over Bridges (ROBs) and Road Under Bridges (RUBs) completed, under construction and pending in Tamil Nadu;**
- (b) the funds allocated and utilised for the construction of ROB_s and RUB_s in the State;**
- (c) the progress made in completion of ROB_s and RUB_s in Tamil Nadu during the last five years and the expected time for completion;**
- (d) the steps taken/being taken by the Government to expedite the construction of ROB_s and RUB_s to address the growing traffic congestion;**
- (e) the safety measures implemented/being implemented at existing and under-construction ROB_s and RUB_s to prevent accidents and smooth traffic flow; and**
- (f) whether the Government has plans to construct additional ROB_s and RUB_s in areas identified as high-traffic zones in the said State and if so, the details thereof along with details of location identified and expected timelines for approval and completion?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING
AND ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (f): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and

taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

Nos. of ROBs/RUBs constructed on Indian Railways during the period 2004-14 to 2014-24 is as under:

Period	ROBs/RUBs constructed
2004-14	4,148 Nos.
2014-24	11,945 Nos. (about three times)

As on 01.04.2024, 4200 Nos. ROBs/RUBs are sanctioned at the cost of ₹ 92692 crore on Indian Railways including 240 Nos. at the cost of ₹ 5,108 crore in the state of Tamil Nadu which are at various stage of planning and execution.

During 2019-24 (last five years), 264 Nos. of ROBs/RUBs at the cost of ₹ 2,895 crores have been constructed in the state of Tamil Nadu.

Railways have taken following measures to expedite the progress of ROB/RUB works:

- (i) Joint survey with concerned State Govt./Road Owing Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.
- (ii) Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.
- (iii) Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.
- (iv) ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owing

authority/State Govt. wants, then Railway may permit them to execute the work on a single entity basis.

Railways have taken several safety measures for construction of ROBs/RUBs. This includes proper alignment of approaches with proper carriage way width and provision of foot path wherever possible. In addition, provision of proper road surface, standard signage, safety fencing, road marking, lighting, along with speed breaker as per requirements have also been provided in ROBs/RUBs.

Railways have also taken several remedial measures to mitigate the problem of water logging. Adequate drainage arrangement has been made as integral part of planning of new Road Under Bridge (RUB)/Subways. In existing RUBs/subways remedial measures like water flow diversion to nearby bridge and nallahs/drains, provision of cover shed on approach roads, provision of hump at entry to Road under Bridge (RUB), provision of cross drains, sealing of joints etc. have been made as per feasibility, suitability and site requirements. In addition, pumping arrangement has also been made for identified RUBs, to drain out water expeditiously in case of emergency and provision to stop road traffic in exceptional/unusual rainfall situation for safety of road users.

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.
